

2.11.1987, 14 buses are held up for want of tyres and tubes, which were in short supply. The duration of detention of these buses in depots is as under :

Upto 3 days	: 6 buses
Upto 4-7 days	: 5 ,,
Above 7 days	: 3 ,,

(b) As on 2.11.1987, 305 buses are held up for routine repairs and maintenance etc.

The duration of their detention is as under :

Upto 3 days	: 144 buses
Upto 4-7 days	: 45 ,,
Above 7 days	: 116 ,,

Working of the Archaeological Survey of India

879. SHRI MOHD. MAHFOOZ ALI KHAN : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether many of the vital projects of the Archaeological Survey of India are either at a standstill or have been inordinately delayed and that the ASI is without a Director General for quite sometime;

(b) if so, the details thereof;

(c) whether the working of the ASI has been critically examined by Government to know the deficiencies; and

(d) if so, the outcome thereof and what measures are contemplated by Government to improve the situation ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) It is not true that many of the vital projects of Archaeological Survey of India have either come to standstill or are being inordinately delayed. The work of Director General is

being looked after by a Joint Secretary and the matter relating to regular Director-General is being processed.

(b) Does not arise.

(c) and (d). In July, 1985, Indian Institute of Public Administration was requested to undertake a consultancy assignment for examining the existing organisational structures, administrative set up, staffing patterns in respect of the Archaeological Survey of India with which they have yet to proceed.

Industrial Pollution

880. SHRI RANJITSINGH GAEKWAD : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the steps taken to instal modern scientific devices to control pollution in the regions where thickly concentrated industrial zones are located;

(b) the estimated amount earmarked for the purpose statewide;

(c) the details of functioning of the above devices and the results achieved so far; and

(d) the time limit framed for installation of such devices.

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) Installation of modern scientific devices to control pollution is done by the industries themselves.

(b) The Government does not provide funds for installing the devices and the industrial units have to bear the cost;

(c) Functioning of such devices installed by industrial units is monitored by the industry concerned. The results are known through the studies of ambient air and water quality by Central and State Pollution Control Boards; and

(d) Time frame is given to individual industries on case to case basis.

**Performance of State Road
Transport Corporations**

882. SHRI K. RAMAMURTHY : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the reasons for the unsatisfactory performance of State Road Transport Corporations during the first two years of the Seventh Plan, as has been admitted in the 1986-87 Economic Survey; and

(b) the measures Union Government propose to suggest to State Governments to bring about improvement in the performance of the State Road Transport Corporations with a view not only to wipe out the anticipated loss of Rs. Rs.1434 crores during the Seventh Plan but also to raise additional revenue of Rs. 2200 crores after allowing for cost over-runs ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) The fares charged by SRTCs are approved by the concerned State Governments/Union Territory Administrations and these have, by and large, not kept pace with the increases in cost of operations. Social obligations cast on SRTCs, namely, operation of services on uneconomic routes and in remote and hilly areas, concessions in fares to students, freedom fighters and physically handicapped persons etc. contribute to further losses.

(b) The State Governments/U.T. Administrations have been advised to review and improve the performance of their SRTCs with reference to specified physical and financial performance indicators. Their performance is also being reviewed periodically by the Central Government.

**Efficacy of new Cancer drug developed
by Australian National University,
Canberra**

883. SHRI PRATAP RAO B. BHOSALE : Will the Minister of HEALTH

AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware that some doctors of Australian National University, Canberra have developed a new drug for immediate treatment of cancer;

(b) if so, the steps Government propose to take to study the efficacy of this new drug;

(c) whether research is going on in the country also to develop some effective treatment of this dreaded disease; and

(d) if so, the details there of ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) According to newspaper report the drug is only in laboratory trial stage.

(c) and (d) . Testing the flora and fauna for new drugs is going on at the Central Drug Research Institute, Lucknow, under the INDO-US Cancer Programme.

Kendriya Vidyalayas in Orissa

884. SHRI K. PRADHANI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the programme for setting up of Kendriya Vidyalayas in Orissa during 1987-88;

(b) the progress made in this regard; and

(c) the difficulties, if any, in the implementation of the programme ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) to (c). Three Kendriya Vidyalayas have been sanctioned at Baripada, Bondamunda and Jharsuguda in Orissa to be opened during 1987-88. For opening of these schools the Kendriya Vidyalaya Sangathan has issued the